

into the affairs of M/s. Raj-Ratan Naranbha Mills. The Committee has submitted its report to the Government.

In the Committee's view the Mill cannot be run as an economic unit, without renovation involving substantial investment. Further, as the present management is not in a position to raise finances to restart the Mill they have suggested its being placed under an Authorised Controller with provision for necessary funds. Further action is not possible till the decision is given by the Gujarat High Court on the winding-up Petition pending with it. Secondly, apart from the Mill being a financial risk, Government is not contemplating the take over of any textile mill till the Bill to take over sick mills, proposed to be introduced shortly, is passed.

Remodelling of Kalol Station

3350. Shri D. R. Parmar:
Shri Ram Chandra J. Amin:

Will the Minister of Railways be pleased to state:

(a) whether there is a proposal for remodelling the Kalol (M. G.) station yard on the Western Railway;

(b) if so, how much lands and buildings are to be acquired;

(c) the cost of acquisition of land and structures;

(d) the total estimated expenditure to be incurred; and

(e) when the proposal is likely to be implemented?

The Minister of Railways (Shri C. M. Poonacha): (a) No.

(b) to (e) Do not arise.

Price of International B. 275 Tractor

3351. Shri S. D. Somasundaram: Will the Minister of Industrial Development and Company Affairs be pleased to state:

(a) whether it is a fact that the price of International B. 275 tractor under Hire Purchase Scheme has been raised from Rs. 19,630 to Rs. 21,346 since 1st March, 1967;

(b) if so, which are the other tractors for which price increase has been allowed;

(c) the reasons for allowing this increase; and

(d) whether the price will be at old or new rates for the orders placed earlier than the 1st March, 1967?

The Minister of Industrial Development and Company Affairs (Shri F. A. Ahmed): (a) to (d). Prior to 30th March, 1967, Government did not exercise any control over the selling prices of agricultural tractors. With effect from the 30th March, 1967, the Tractors (Price Control) Order, 1967, was promulgated under Section 3 of the Essential Commodities Act, 1965. In exercise of the powers conferred by Clause 4 of the Tractors (Price Control) Order, 1967, the Central Government have notified the selling prices of various makes of agricultural tractors manufactured in the country as under:

S. No.	Make and model of the tractor	Name of the manufacturer	Selling price Rs.	Date of notification
1.	Massey Ferguson Diesel Engine driven tractor model M11-35, fitted with 16 front tyres and 10x28 rear tyres.	M/s. Tractors & Farm Equipment Limited, 202, Mount Road, Madras	20,828	30-3-67
	McCormick International Diesel Engine driven tractor model B-275 fitted with 16 front tyres and 12.4 rear tyres.	M/s. International Tractor Co. of India Limited, Gateway Bldg. Apollo Bunder Bombay.	20,900	30-3-67

S. No.	Make and model of the tractor	Name of the manufacturer	Selling price Rs.	Date of Notification
3	Escorts Diesel Engine driven tractor model 7 fitted with 6 x 16 front tyres and 11 x 28 rear tyres.	M/s Escorts Limited, 6 Pratap Buildings, Connaught Circus, New Delhi-1.	19,500	30-3-67
4	Eicher Diesel Engine driven tractor model 115/8 fitted with 6 x 16 front tyres and 11.20 x 28 rear tyres.	M/s Eicher Tractors of India Ltd., 16A, Asaf Ali Road, New Delhi.	27,836	30-3-67
5	Hindustan Diesel Engine driven tractor model HWD 50 fitted with 6.50 x 20 front tyres and 14 x 28 rear tyres.	M/s Hindustan Tractors & Bull dozers Ltd., Tractor House, Vishwamitri, Baroda.	21,880	18-4-67
6	Hindustan Diesel Engine driven tractor model 35 fitted with 6 x 16 front tyres and 12.4 x 28 rear tyres.	Do.	16,110	18-4-67

Within the prices indicated above the manufacturers and their dealers are to supply along with the tractor the following accessories/attachments also:

- (1) Hydraulic Lift.
- (2) 3-point linkage,
- (3) Lighting equipment consisting of headlight, tail-light and plough light.
- (4) A set of tools.
- (5) Power take off.
- (6) Electric Horn.

The above prices are applicable irrespective of whether tractors are purchased under Hire Purchase or otherwise.

The selling prices as approved by Government and notified under the Essential Commodities Act will apply to all sales of tractors effected after the issue of the relevant notification.

Mild Steel Billets Project

3332. Shri S. D. Somasundaram: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government propose to set up a 50,000 tonnes mild steel billets

project costing about Rs. 4 crores aided by U.S.S.R., using scrap iron and sponge iron as raw material;

(b) if so, the proposed location of the project; and

(c) the State from where these raw materials are likely to be obtained?

The Minister of Steel, Mines and Metals (Dr Chenna Reddy): (a) No, Sir.

(b) and (c) Do not arise.

Exploration of Salem Ore

3333. Shri S. D. Somasundaram: Will the Minister of Steel, Mines and Metals be pleased to state:

(a) whether Government are contemplating to take up exploration work of Salem iron ore, Mamandore lead zinc-copper deposits, Salem Magnesite Bauxite and phosphate with the assistance of the United Nations Development Programme;

(b) if so, when it is likely to be taken up and when the final prospecting report will be made available; and

(c) whether there is any necessity to include exploration of Salem iron